

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/94(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	SUBHAM CAPITAL PRIVATE LIMITED VS SIDDHA PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Vaibhavi Pandey, Adv.] For the Financial Creditor
Mr. Aditya Sarkar, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Corporate Debtor
Mr. Ishaan Saha, Adv.]
Mr. Tanish Ganeriwala, Adv.]
Ms. R. Goyal, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present. Ld. Counsel appearing on behalf of the corporate debtor present.
2. Ld. Counsel appearing on behalf of the financial creditor seeks a last chance to come up after settlement proposal between the parties. It is further submitted that the talks of settlement are still going-on between the parties.
3. It is made clear that no further adjournments would be granted on the point of reporting settlement, **failing which appropriate Order(s) would be passed** in this matter.
4. Therefore, we adjourned the matter till **13.08.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.